

(h) At present, the total installed nuclear power generation capacity in India is 1840 MWe.

Doubling of Railway Line

*26. SHRIMATI SUSEELA GOPALAN :

SHRI MULLARPALLY RAMCHANDRAN :

Will the PRIME MINISTER be pleased to state :

(a) whether a final decision has been taken to involve the Konkan Railway Corporation in the doubling work of Shoranur-Mangalore railway line;

(b) whether the Konkan Railway Corporation has expressed its willingness to take up the work under the BOLT scheme; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) It has been decided to invite BOLT bids in which Konkan Railway Corporation can also participate.

(b) and (c). Konkan Railway Corporation had offered to take up the work on BOLT basis, if it was allotted to them without tendering. As this was not acceptable, the decision as explained in part (a) above has been taken.

Poverty Eradication Programme

*27. SHRI V. SREENIVASA PRASAD : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government have asked the State Governments to prepare project reports for all towns covered by the Prime Minister's Integrated Urban Poverty Eradication Programme;

(b) if so, the names of the States which have submitted their project reports to the Union Government so far;

(c) whether the Union Government have allocated funds to the State Governments which have submitted project reports; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) Yes, Sir.

(b) to (d). The State Governments are not required to submit the project proposals to the Union Government. A statement showing funds released to different States for the year 1995-96 is enclosed.

STATEMENT

Central Allocation under Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP) for 1995-96

Sl. No.	State	Central Share Released (Rs. in Lakhs)
1.	Haryana	183.03
2.	Kerala	263.20
3.	Madhya Pradesh	772.87
4.	Punjab	306.30
5.	West Bengal	679.43
6.	Andhra Pradesh	980.58
7.	Maharashtra	948.60
8.	Rajasthan	506.27
9.	Assam	120.00
10.	Nagaland	60.00
11.	Goa	90.00
12.	Uttar Pradesh	1516.63
13.	Bihar	819.37
14.	Gujarat	583.59
15.	Karnataka	634.59
16.	Orissa	269.17
17.	Tamil Nadu	1046.37
18.	A & N Island	50.00*
19.	Pondicherry	30.00

* Funds are being released.

[Translation]

Investment Limit in SSIs

*28. SHRI NITISH KUMAR :

DR. MAHADEEPAK SINGH SHAKYA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether a committee of secretaries have recommended to raise the upper ceiling on capital-investment in small scale units;

(b) if so, the details of the recommendations and conditions laid in this regard;

(c) whether at present most of the small scale units are set up with a capital investment upto one lakh or less;

(d) if so, the total percentage of such units during 1994-95;